

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

In partial modification of Order No. 83999-84912/Admn.-II/S&P(JJAs)/2017 dated 06.12.2017, pursuant to the recommendations of the 'Selection Committee' vide its Minutes dated 25.02.2023 the following officials are hereby upgraded/granted promotion to the post of *Judicial Assistant* in the Pay Scale of Rs. 5500-175-9000 (pre-revised) and PB-II Rs.9300-34800 (Grade Pay 4600) (pre-revised as per 6th CPC) w.e.f. the dates mentioned against their names:

S. No.	Name	Father's Name	Date of Promotion / Upgradation	Remarks
1	Sanil Chaurasia	R. J. Chaurasia	24.05.2008 (Notional Promotion)	In terms of the order dated 03.02.2023 of the Hon'ble High Court of Delhi in W. P. (C) No. 2543/2019 titled as 'Sanil Chaurasia Vs. District & Sessions Judge (HQ), Delhi'. The official is hereby granted Notional Promotion w.e.f. 24.05.2008 with all consequential benefits and he be placed immediately above his next junior Sh. Ravi Shanker Sh. Sh. Ishwar Singh.
2	Jeet Kumar Sohm	Jagdish Parsad Sohma	02.01.2001	In terms of the order dated 13.09.2022 of the Hon'ble High Court of Delhi in W. P. (C) No. 3118/2019 titled as 'Jeet Kumar Sohma Vs. District & Sessions Judge (HQ), Delhi'. The official is hereby upgraded to the post of UDC w.e.f. 02.01.2001 i.e. at par with Sh. Krishan Panwar with all consequential benefits as has been granted to other similarly placed employees.


(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No. 20322-342 /S&P(JJAs)/Admn.II(HQs)/2023

Dated, Delhi the 14 MAR 2023

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi.
2. P.S. to the undersigned.
3. The DDO/AO/AAO, Accounts Branch (North), Rohini Courts, Delhi.
4. The Pay & Accounts Office through Accounts Branch (North), Rohini Courts, Delhi.
5. The Dealing Assistant, PBR & SBR, Accounts Branch (North), Rohini Courts, Delhi.
6. Official concerned with the directions to submit the 'Option Form', if required by the Accounts Branch concerned.
7. The Branch-In-Charge Litigation Branch (HQs), Tis Hazari Courts, Delhi.
8. The Dealing Official, Personal File Seat, Admn.-II (HQs), THC, Delhi.
9. The Dealing Assistant, S&P (JAs & Sr. JAs), Admn.-II (HQs), THC, Delhi.
10. The Dealing Official, ACR Cell (HQs), THC, Delhi.
11. The official concerned.
12. The Dealing Official, LAYERS Seat for uploading on LAYERS and also to provide the posting details to R&I Branch.
13. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.